

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting due for 13.12.2012 but actually held on 20.12.2012

The meeting No.36/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) due for 13.12.2012 but actually held on 20.12.2012 in Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

| S.No. | Name of the representatives and their designation | Department |
|-------|---|-------------------|
| 1. | Dr. R.A. Lal, Director | R.O., T.C., Noida |
| 2. | Shri K.C. Meena, Dy. DGFT | DGFT |
| 3. | Shri Kuldeep Singh, Assistant Director | MSME |
| 4. | Shri J.D. Giri, Vice President | AEPC |
| 5. | Shri P.P. Pasricha, F.T.D.O. | DGFT |

At the outset, the Minutes of NC-V Meeting No.34/AM-13, dated 29.11.2012 were taken for ratification. As there were no amendments to the same, the above referred minutes of 29.11.2012 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.36/AM-13 dated 13.12.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER :36/84-ALC3/2012

MEETING DATE : 13.12.2012

1

| | | | | |
|--|--|--|---|------------------|
| Case No.:1/30/84-ALC3/2012 | Party Name: BEEKU EXPORTS | Meet No/Date:36/84-ALC3/2012 13.12.2012 | Status: Approved | |
| HQ File :01/84/050/00256/AM13/ | RLA File :04/24/040/00138/AM13/ | Lic.No/Date:0410140342 09.10.2012 | | |
| Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:- | | | | |
| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
| 1. | Ladies Summer Parka Jacket with lining made of Dungloe 100% Linen fabric bleached RFD-PFDZ finish, GSM-228+/-10%, Style No.V 384 | 1000 Nos. | Dungloe 100% Linen fabric bleached RFD-PFDZ finish, GSM-228+/-10% | 3150 Sq. meter |
| 2. | Ladies Jacket with lining made of Dungloe 100% Linen fabric bleached RFD-PFDZ finish, GSM-228+/-10%, Style No. V 397 | 1000 Nos. | Dungloe 100% Linen fabric bleached RFD-PFDZ finish, GSM-228+/-10% | 3150 Sq. meter |
| The GSM should match in both import and export. | | | | |
| The R.A. may be advised to take necessary action subject to compliance of other usual conditions. | | | | |

| | | | | |
|--|---------------------------------|--|--------------------------|----------|
| Case No.:1/36/84-ALC3/2012 | Party Name: LAXMI FABRICS | Meet No/Date:36/84-ALC3/2012 13.12.2012 | Status : Approved | |
| HQ File :01/84/050/00344/AM13/ | RLA File :07/24/040/00355/AM13/ | Lic.No/Date:0710092230 04.12.2012 | | |
| Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:- | | | | |
| S.No. | Export Product | Export | Import item | Quantity |

| | | | | | |
|---|----|--|-------------------------|---|---------------------|
| 2 | | | Quantity | | allowed |
| | 1. | 100% Natural Silk dyed/ printed/embroidered fabrics, GSM-32/33, width-44/45” | 44,554.400 Sq. meter | 100% Natural Silk fabrics (undyed/unprinted), GSM- 32/33, width- 44/45” (Fabrics made of 100% Mulberry Raw Silk, without mix of any other constituent yarns) | 45,000 Sq. meter |
| The GSM should match in both import and export. | | | | | |
| The R.A. shall be advised to take necessary action subject to compliance of other usual conditions. | | | | | |

3

| | | | | |
|--|--|--|---|---------------------|
| Case No.:2/36/84-ALC3/2012 | Party Name: LAXMI FABRICS | Meet No/Date:36/84-ALC3/2012 13.12.2012 | Status: Approved | |
| HQ File :01/84/050/00345/AM13/ | RLA File :07/24/040/00356/AM13/ | Lic.No/Date:0710092231 04.12.2012 | | |
| Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:- | | | | |
| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
| 1. | 100% Natural Silk dyed/ printed/embroidered fabrics, GSM-32/33, width-44/45” | 44,554.400 Sq. meter | 100% Natural Silk fabrics (undyed/unprinted), GSM- 32/33, width- 44/45” (Fabrics made of 100% Mulberry Raw Silk, without mix of any other constituent yarns) | 45,000 Sq. meter |
| The GSM should match in both import and export. | | | | |
| The R.A. shall be advised to take necessary action subject to compliance of other usual conditions. | | | | |

| | | | | |
|---|---|-------------------------------------|--|-----------------------------------|
| 4 | Case No.: 3/36/84-ALC3/2012 | Party Name: GANGA ACROWOOLS LIMITED | Meet No/Date:36/84-ALC3/2012 13.12.2012 | Status: Deferred |
| | HQ File :01/84/050/00346/AM13/ | RLA File :30/24/040/00040/AM13/ | Lic.No/Date:3010090274 05.12.2012 | Defer Date: 17.01.2013 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given the purpose of wax roll in the export product, why it is in roll form and quantity justification of wax roll in the export product in support of their proposal. Further, the application set in this case has not been received from the applicant firm/R.A. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 17.01.2013. | | | |

5

| | | | | |
|--|---|--|---|---------------------|
| Case No.:4/36/84-ALC3/2012 | Party Name: LAXMI FABRICS | Meet No/Date:36/84-ALC3/2012 13.12.2012 | Status: Approved | |
| HQ File :01/84/050/00347/AM13/ | RLA File :07/24/040/00362/AM13/ | Lic.No/Date:0710092312 06.12.2012 | | |
| Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:- | | | | |
| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
| 1. | 100% Natural Silk dyed/ printed/embroidered fabrics, GSM-54, width-44/45” | 44,554.400 Sq. meter | 100% Natural Silk fabrics (undyed/unprinted), GSM-54, width- 44/45” (Fabrics made of 100% Mulberry Raw Silk, without mix of any other constituent yarns) | 45,000 Sq. meter |
| The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions. | | | | |

| 6 | Case No.:5/36/84-ALC3/2012 | Party Name: LAXMI FABRICS | Meet No/Date:36/84-ALC3/2012 13.12.2012 | Status: Approved | | | | | | | | | |
|-------|--|---------------------------------|---|----------------------------|-------|----------------|-----------------|-------------|------------------|----|---|-------------------------|---|
| | HQ File :01/84/050/00348/AM13/ | RLA File :07/24/040/00365/AM13/ | Lic.No/Date:0710092313 06.12.2012 | | | | | | | | | | |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:- | | | | | | | | | | | | |
| | <table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>100% Natural Silk dyed/ printed/embroidered fabrics, GSM-54, width-44/45"</td><td>44,554.400 Sq. meter</td><td>100% Natural Silk fabrics (undyed/unprinted), GSM-54, width- 44/45" (Fabrics made of 100% Mulberry Raw Silk, without mix of any other constituent yarns)</td><td>45,000 Sq. meter</td></tr> </tbody> </table> <p>The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p> | | | | S.No. | Export Product | Export Quantity | Import item | Quantity allowed | 1. | 100% Natural Silk dyed/ printed/embroidered fabrics, GSM-54, width-44/45" | 44,554.400 Sq. meter | 100% Natural Silk fabrics (undyed/unprinted), GSM-54, width- 44/45" (Fabrics made of 100% Mulberry Raw Silk, without mix of any other constituent yarns) |
| S.No. | Export Product | Export Quantity | Import item | Quantity allowed | | | | | | | | | |
| 1. | 100% Natural Silk dyed/ printed/embroidered fabrics, GSM-54, width-44/45" | 44,554.400 Sq. meter | 100% Natural Silk fabrics (undyed/unprinted), GSM-54, width- 44/45" (Fabrics made of 100% Mulberry Raw Silk, without mix of any other constituent yarns) | 45,000 Sq. meter | | | | | | | | | |

| | | | | |
|---|--|---------------------------------------|--|----------------------------|
| 7 | Case No.:6/36/84-ALC3/2012 | Party Name: UNITEX APPARELS PVT LTD., | Meet No/Date:36/84-ALC3/2012 13.12.2012 | Status: Deferred |
| | HQ File :01/84/050/00349/AM13/ | RLA File :07/24/040/00361/AM13/ | Lic.No/Date:0710092329 06.12.2012 | Defer Date: 17.01.2013 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not been received from the applicant firm/R.A. Therefore, the Committee has decided to await the same and defer the case for re-listing on 17.01.2013. | | | |

MANUAL AGENDA CASES

(8)

| | |
|--|-----------------------------------|
| Case No.616 | M/s Howrah Mills Co. Ltd., Howrah |
| NC 36/AM-13, dt. 13.12.2012 | File No.01/84/50/396/AM-12/DES-V |
| Ratification of input output norms in respect of Advance Authorization No.0210173034 dated 25.01.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not send the following in support of their proposal:-

- i) Technical literature to substantiate their claim of requirement of 13% of Mass of jute cloth processed and 6% wastage.
- ii) Supplier's recipe for rot proofing of jute fabric with compsole.

Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 17.01.2013.

(9)

| | |
|---|--------------------------------------|
| Case No.617 | M/s Raghav Exports, Ludhiana |
| NC 36/AM-13, dt. 13.12.2012 | File No.01/(85)84/50/186/AM-12/DES-V |
| Re-fixation of input output norms in respect of Advance Authorisation No.3010081930 dated 21.12.2011. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DC(MSME)'s letter dated 21.11.2012 so far. In view of above, the Committee was unable to finalise the norms and decided to maintain status quo in this case.

(10)

| | |
|--|-------------------------------------|
| Case No.618 | M/s Tozai Safety Pvt. Ltd., Kolkata |
| NC 36/AM-13, dt. 13.12.2012 | File No.01/84/50/357/AM-12/DES-V |
| Ratification of input output norms against Advance Authorisation No.0210173856 dated 09.02.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|--|------------------------------|
| 1. | Industrial Safety Gloves made of Para Aramid Woven Synthetic fibre cloth, GSM-740+/-10% & Blended knitted fabric (Blend of Cotton, Wool & Other fibres:Wool-57%+/-10%, Cotton-42%+/-10% & balance- others), GSM-390+/-10% | 10,370 Pair | Para Aramid Woven Synthetic Fibre cloth (GSM-740 + -10%) | 4221 Kgs. (@ 0.407 Kg./pair) |
| | | | Blended knitted Fabric (Blend of Cotton, Wool & Other fabric: Wool 57%+/-10%, Cotton 42%+/-10% & Balance Others) GSM 390+ -10% | 1051 Kgs. (@ 0.101 Kg/pair) |
| 2. | Industrial Safety Gloves made of Knitted Synthetic Fibre cloth, GSM-800+/-10% | 1600 Pair | Knitted Synthetic Fibre Cloth GSM- 800+/-10% | 282 Kgs.(@ 0.176 Kg/ pair) |

The GSM should match in both import and export.

Imported knitted synthetic fibre cloth should match in the export product in respect of item No.2.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(11)

| | |
|-------------|--|
| Case No.619 | M/s Imperial Readymade Garments Factory India Pvt. Ltd., |
|-------------|--|

| | |
|--|----------------------------------|
| | Chennai |
| NC 36/AM-13, dt. 13.12.2012 | File No.01/84/50/146/AM-10/DES-V |
| Ratification of input output norms against Advance Authorisation No.0410108432 dated 13.10.2009. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/97/2011-12/Hos., dated 14.12.2012 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|--|--------------------------|
| 1. | Ladies Pant made of 98% Cotton 2% Spandex dyed fabric, GSM-340+/-10%, Style No.C2730XA-35X6-53 | 45,310 Nos. | 98% Cotton 2% Spandex dyed fabric, GSM-340+/-10%, 70d/88*44.3, 3/15 S Twill cuttable width-51” flat finish | 2.25 Sq. meter per piece |
| 2. | Ladies Pant made of 98% Cotton 2% Spandex dyed fabric, GSM-220+/-10%, Style No.C2730XA-35X6-53 | 6672 Nos. | 98% Cotton 2% Spandex stretch satin with lafer ultra soft microsanded finished fabric, GSM-220+/-10%, cuttable width-53” | 2.25 Sq. meter per piece |
| 3. | Ladies Pant made of 98% Cotton 2% Spandex fabric, GSM-339+/-10%, Style No. C2730XA-35X6-51 | 46,871 Nos. | 98% Cotton 2% Spandex stretch twill fabric, GSM-339+/-10%, cuttable width-53” | 2.25 Sq. meter per piece |
| 4. | Girls Baby Pant made of 100% Cotton 8 OZ dark indigo slub denim fabric, GSM-271+/-10%, Style No.GRY DNM RBN PNT | 1890 Nos. | 100% Cotton 8 OZ dark indigo slub denim fabric, GSM-271+/-10%, width-59/60” | 1.44 Sq. meter per piece |

| | | | | |
|----|---|-----------|--|--------------------------|
| 5. | Ladies Jacket made of 98% Cotton 2% Spandex denim fabric, GSM-322+/-10%, Style No. BB Bette MM MA Spr 10 | 2972 Nos. | 98% Cotton 2% Spandex stretch crosshatch blue/black mercerized denim fabric, GSM-322+/-10%, 3/1-twill full width-55" | 2.15 Sq. meter per piece |
| 6. | Ladies Jacket made of 98% Cotton 2% Spandex stretch mercerized denim fabric, GSM-322+/-10%, Style No. BB Bette MM MA Spr 10 | 2377 Nos. | 98% Cotton 2% Spandex stretch crosshatch blue/black mercerized denim fabric, GSM-322+/-10%, 3/1-twill full width-55" | 2.15 Sq. meter per piece |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(12)

| | |
|---|----------------------------------|
| Case No.620 | M/s Sabpam Exports, Gurgaon |
| NC 36/AM-13, dt. 13.12.2012 | File No.01/84/50/185/AM-13/DES-V |
| Ratification of Input Output Norms in respect of Advance Authorization No. 0510330614 dated 25.07.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has been asked for the quantity of import product for Ladies Top @ 2.86 sq. meter per piece whereas in the invoice, the requirement of quantity of import product has been indicated as 2.27 sq. meter per piece. For the Ladies Pant, the quantity of import product has been asked for @ 2.76 sq. meter per piece whereas in the invoice the quantity of import product has been indicated as 2.27 sq. meter per piece. Moreover, the sketch and measurement chart of the Ladies Top has not been provided by the applicant firm. In view of this, the Committee was not in a position to compute the requirement of fabric as asked for and decided to maintain status quo in this case.

(13)

| | |
|--|------------------------------------|
| Case No.621 | M/s Ganesh Ecosphere Ltd., Gurgaon |
| NC 36/AM-13, dt. 13.12.2012 | File No.01/84/50/425/AM-12/DES-V |
| Ratification of input output norms in respect of Advance Authorization No.0610025904 dated 14.02.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to amend its earlier decision taken in the NC meeting held on 6.9.2012 subject to checking from the earlier file of the similar case relating to importability of item as received from Policy Division. If the earlier file is not available/traceable, then the views of the Policy Division may be obtained.

(14)

| | |
|--|----------------------------------|
| Case No.622 | M/s Radnik Exports, New Delhi |
| NC 36/AM-13, dt. 13.12.2012 | File No.01/84/50/168/AM-13/DES-V |
| Ratification of input output norms in respect of Advance Authorization No.0510331739 dated 09.08.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/75/2011-12/Hos., dated 18.12.2012 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|--|--------------------------|
| 1. | Girls' Dresses made out of 100% Polyester knitted net fabric, fully embellished with sequins all over, GSM-310+/- 10%, Style No.JM C2 | 3500 Nos. | 100% Polyester knitted net fabric, fully embellished with sequins all over, GSM-310+/- 10%,width-125 cms | 0.92 Sq. meter per piece |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

| | |
|-------------|--|
| Case No.623 | M/s Flextuff International Ltd., Pithampur |
|-------------|--|

Ratification of input output norms in respect of Advance Authorization No.5610000416 dated 30.04.2012.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and found that the export product is not produced from manmade fabric. Hence, classification of export product under chapter 63 of ITC(HS) code is not tenable. For subsequent applications, the Committee further felt that export product is plastic item. The applicant firm is advised to treat the export product under chapter 39 of the ITC(HS) code and apply to the concerned Norms Committee. However, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|--|---|
| 1. | Flexible Intermediate Bulk Containers with PE Liner; Net Content: 1) PE Liner-150.000 MT, 2) PP Yarn (PP M.F. Yarn)-100.000 MT | 1000.000 MT | PP Granules | 418.000 MT (1.10 Kg/Kg content in the export product) |
| | | | UV Stabiliser (containing not more than 20% U.V. Stabiliser) where export product contains U.V. stabiliser | 20.400 M.T. (2% of the Resin content in Export product) |
| | | | LLDPE Granules | 367.500 MT (1.05 Kg/Kg content in the export product) |
| | | | PE Liner | 151.500 MT (including 1% wastage) |
| | | | PP Yarn (PP M.F. Yarn) | 105.000 MT (1.05 Kg/Kg content in the export product) |
| | | | Packing material – PP | As per packing policy. |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

| | |
|--|----------------------------------|
| Case No.624 | M/s Radnik Exports, New Delhi |
| NC 36/AM-13, dt. 13.12.2012 | File No.01/84/50/167/AM-13/DES-V |
| Ratification of input output norms in respect of Advance Authorization No.0510331737 dated 09.08.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/74/2011-12/Hos., dated 17.12.2012 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|--|-----------------|---|--------------------------|
| 1. | Other Outer Garments - Ladies' Top made out of 100% Rayon printed (stripe) woven fabric, GSM-90+/-10%, (Style No. 7626530) | 16,204 Nos. | 100% Rayon printed (stripe) woven fabric, GSM-90+/-10%, width-60" | 1.55 Sq. meter per piece |
| 2. | Other Outer Garments - Ladies' Top made out of 100% Rayon printed (floral) woven fabric, GSM-90+/-10%, (Style No. 7626531) | 6060 Nos. | 100% Rayon printed (floral) woven fabric, GSM-90+/-10%, width-60" | 1.55 Sq. meter per piece |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
